

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8543/2016
(From the judgment and order dated 03.03.2016 passed by the High Court of Judicature at Allahabad in Criminal Appeal No. 3634 of 2105)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RADHEY

Respondent(s)

(Office report for directions)

Date : 06-11-2017 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL
[IN CHAMBER]

For Petitioner(s) Mr. Samir Ali Khan, Adv.
 Mr. Raj Kumar R., Adv.
 Mr. Abhishek Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

One week's time is granted to the learned
counsel for the petitioner to comply with the office
report dated 9th October, 2017, failing which, the
special leave petition shall stand dismissed without
further reference to the Court.

(MADHU BALA)
COURT MASTER (SH)

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER